

Corporation and Haryana Roadways on the basis of permits granted by the concerned State and countersigned by the other. As such, D.T.C. cannot extend its services on Delhi Faridabad route upto Ballabgarh without agreement between Haryana Govt. and Delhi Administration.

Token Strike by Employees of BHEL.

*162. **SHRIMATI PARVATHI KRISHNAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether the employees of the Bharat Heavy Electricals Limited and Central Foundry Forge plant at Hardwar went on a days' token strike on 28th June, 1978 demanding fulfilment of their demands; and

(b) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) and (b). Employees of the Bharat Heavy Electricals Limited's unit at Hardwar, namely, Heavy Electrical Plant and the Central Foundry Forge Plant, went on a day's strike on 28th June, 1978. The strike notice was served in response to the call given by the National Federations of Employees of Public Sector Undertakings, for a strike on 28th June 1978. Though the National Federation decided to call off the proposed strike, the strike notice in respect of BHEL Hardwar was not withdrawn. Various demands were made such as pegging of D.A. at Rs. 173.70 grant of hazard allowance, Teerath Allowance etc. Negotiations and conciliation proceedings did not result in any agreement. There was heavy picketing at all the entry gates into the plant and employees including executives and supervisory staff were prevented from entering the plant. Some of the essential services were, however, manned by some executives and supervisors who were inside the plant during the last shift of the previous day.

Normal operations of the factory were resumed from the 29th June 1978.

Broadcasting of News of Local Janata Party by A.I.R., Port Blair

1401. **SHRI MANORANJAN BHAKTA:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) total number of times the news of local Janata Party, either of the President or General Secretary, were broadcasted during the period from 1st March, 1977 to 31st March, 1978, by A.I.R., Port Blair and other political parties, state separately; and

(b) whether Government issued instructions to A.I.R., Port Blair to broadcast the domestic news of local Janata Party and General Secretary?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The information is being collected and would be placed on the Table of the House.

(b) No such instructions have been given.

No Financial Controller/Adviser in N.I.D.C.

1402. **SHRI S. G. MURUGAIYAN:** Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that no financial controller/adviser has so far been appointed in the NIDC Ltd., in spite of the recommendations of the sub-committee of the Board of Directors;

(b) whether it is also a fact that the Accounts Section of the Corporation continues to be headed by the same Accounts Officer against whom CBI investigations and Departmental enquiry were held; and

(c) if so, what steps the Ministry are taking for the appointment of a